

THE HIGH COURT OF KERALA

A3-1920/2017

Kochi : 682 031
Dated : 24.06.2017

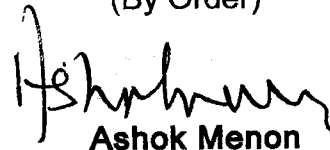
NOTIFICATION

The Government having declared public holiday on Monday, the 26th June, 2017 for all Government offices in the State on account of Ramzan, the Honourable the Chief Justice is pleased to order that the High Court shall also remain closed on Monday, the 26th June, 2017.

The cases already notified in the cause list for 26th June, 2017 will be taken up on Tuesday, the 27th June, 2017.

His Lordship has further ordered that Saturday, the 16th September, 2017 shall be a sitting day for the High Court to compensate the loss of sitting day on 26.06.2017.

(By Order)


Ashok Menon
Registrar General

To

The Additional Chief Secretary, Home (C) Department, Thiruvananthapuram
(with C/L)
The Law Secretary, Government Secretariat, Thiruvananthapuram (with C/L)
The Accountant General (A&E) Kerala, Thiruvananthapuram (with C/L)
The Advocate-General, Ernakulam
The Director General of Prosecutions & Public Prosecutor, Ernakulam
The Additional Advocates-General, Ernakulam
The Additional Director General of Prosecutions, Ernakulam
The President, Kerala High Court Advocates' Association, Ernakulam
The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam
The State Attorney, Advocate General's Office, Ernakulam
The Secretary, Kerala High Court Advocates' Association, Ernakulam
The General Secretary, Kerala High Court Senior Advocates' Association,
Ernakulam
The Secretary, Indian Law Institute, Ernakulam
The Senior Counsel, Government of India (Taxes), Ernakulam
The Assistant Solicitor General of India, Ernakulam
The Chairman, Bar Council, Ernakulam

(p.t.o)

The President, Indian Federation of Women Lawyers, Kerala Branch, Ernakulam
The President, Kerala High Court Advocates' Clerks' Association, Ernakulam
All District Judges and Chief Judicial Magistrates
All Motor Accidents Claims Tribunals
All Family Court Judges
The State Transport Appellate Tribunal, Ernakulam
The Special Judge, NDPS Act cases, Vadakara and Thodupuzha
The Special Judge for SPE/CBI Cases I & II, Ernakulam
The Special Judge (Idamalar Investigations), Ernakulam
The Enquiry Commissioner and Special Judges, Kozhikode, Thrissur,
Thiruvananthapuram and Kottayam.
The Director of Kerala Judicial Academy, Athani
(The contents of this notification may also be brought to the notice of the
Director(Academics), Kerala Judicial Academy)
The Additional Director of Kerala Judicial Academy, Athani
The Joint Registrars, High Court
The Deputy Registrars, High Court
The Protocol Officer, High Court
The Public Relations Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Deputy Director and Assistant Director of Kerala Judicial Academy, Athani
The Finance Officer, High Court
The Assistant Registrars and Chief Librarian, High Court
The Secretary, High Court Legal Services Committee, Ernakulam
The Court Officer to the Chief Justice, High Court
The Additional Public Relations Officer, High Court
The P.A. & Addl. P.A. to the Chief Justice, High Court
The Private Secretaries to the Hon'ble Judges, High Court
The Security Officer, High Court
The Assistant Engineer, High Court
The Superintendent (Vehicles), High Court.
The Confidential Assistants to the Registrars, High Court
The IT Section, High Court (for uploading in the High Court website)
All Sections, High Court
The 'D' Section, High Court
The Civil Sergeants, High Court
The Admn. Records Section, High Court
The Notice Board, High Court
The File/Stock File.

Copy submitted to:- The Honourable Judges